

Srinadh Reddy Mamilla Vs Union Of India

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 26, 2024

Acts Referred: Constitution Of India, 1950 " Article 14, 21, 300A
Indian Penal Code, 1860 " Section 294, 323, 326, 420, 427, 506
Passports Act, 1967 " Section 5(2)(c), 6(2), 6(2)(e), 6(2)(f), 10(d)
Prevention of Corruption Act, 1988 " Section 13(1), 13(2)

Hon'ble Judges: Surepalli Nanda, J

Bench: Single Bench

Final Decision: Allowed

Judgement